

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:153

ANSWERED ON:20.02.2006

VIOLATION OF LABOUR LAWS

Mahato Shri Bir Sing;Mahato Shri Sunil Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has noticed that some organizations and factories are violating labour laws and as such the labourers are being exploited;
- (b) if so, the details thereof during the last two years, State-wise;
- (c) the names of the organizations and factories against whom action has been taken during the above period, State-wise; and
- (d) the nature of the action taken in each of the cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

- (a) to (d): The information is being collected and will be laid on the Table of the House.